

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF TREVA HEALTH CARE PRIVATE LIMITED

1.	Name of corporate person	TREVA HEALTH CARE PRIVATE LIMITED
2.	Date of incorporation of corporate person	November 28, 1989
3.	Authority under which corporate person is Incorporated / registered	Registrar of Companies, Maharashtra, Mumbai under Companies Act, 1956
4.	Corporate identity number / limited liability identity Number of corporate person	U24239MH1989PTC054400
5.	Address of the registered office and principal office (if any) of corporate person	C/o USV Private Limited, Arvind Vithal Gandhi Chowk, B.S.D Marg, Govandi, Mumbai 400088
6.	Liquidation commencement date of corporate Person	May 8, 2023
7.	Name, address, email address, telephone number and The registration number of the liquidator	Neena J Bhatia C 93, Snehadhara, Dadabhai Cross Road No 3, Vile Parle West, Mumbai 400056. njbhatia21@gmail.com 9870002130 IBBI/IPA-002/IP-N00199/2017 -18/10565
8.	Last date for submission of claims	June 6, 2023

Notice is hereby given that the *TREVA HEALTH CARE PRIVATE LIMITED* has commenced voluntary liquidation on May 8, 2023.

The stakeholders of *TREVA HEALTH CARE PRIVATE LIMITED* are hereby called upon to submit a proof of their claims, on or before June 6, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Neena J Bhatia

IBBI/IPA-002/IP-N00199/2017-18/10565

Date: May 8, 2023

Place: Mumbai